

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHC/GAD/Covid-19/2020-

Dated Shimla, the 26th August, 2021.

CIRCULAR

It is hereby brought to the notice of all that the COVID-19 vaccination drive is being organized in the Old Auditorium of High Court of H.P. on 27.08.2021 for the persons of age group 18 years and above. The beneficiaries shall be required to carry their Aadhar Card or any other valid photo identity proof for the said purpose and all shall adhere to the instructions regarding social distancing.

By Order

Registrar General

Endst. No.HHC/GAD/Covid-19/2020-19191-198

Dated: 26.08.2021.

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice/Secretaries to Hon'ble Judge(s), with a request to apprise Hon'ble the Acting Chief Justice and Hon'ble Judge (s);
2. The President, H.P. High Court Bar Association, Shimla-171001, with a request to apprise all the BAR members;
3. The Central Project Coordinator with a request to deploy the technical staff for the purpose of registration;
4. All the Additional Registrars/Deputy Registrars/ Assistant Registrars/Secretaries/Court Masters for circulation amongst all the staff working under them;
5. All the Section Officers/Public Relation Officer/Private Secretaries/Chief Librarian, with the request to circulate it amongst the staff members under their control;
7. The Chief Medical Officer, Primary Health Centre, High Court, Shimla.
8. Notice Board.

—SD—

(Jaswant Singh)
District & Sessions Judge
Leave/Training Reserve